

FORM A
PUBLIC ANNOUNCEMENT

*[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]*
**FOR THE ATTENTION OF STAKEHOLDERS OF POLE STAR ENTERPRISES PRIVATE
LIMITED**

1. Name of the Corporate Debtor	POLE STAR ENTERPRISES PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	January 03, 2017
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 2013
4. Corporate Identity Number	U74999TN2017PTC114003
5. Address of the Registered Office of the Corporate Debtor	G BLOCK OLD.NO.91/2, NEW .NO.18/2, 10 th STREET ANNA NAGAR EAST CHENNAI 600102
6. Liquidation commencement date of Corporate Person	16 th November, 2022
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IP/N00265
8. Last date of submission of claims	16 th December, 2022

Notice is hereby given that Pole Star Enterprises Private Limited has commenced Voluntary Liquidation on 16th November, 2022

The Stakeholders of Pole Star Enterprises Private Limited are hereby called upon to submit their proof of claims on or before 16th December, 2022 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: November 18, 2022
Place: Chennai


Shanmugakani Saraskumar
Email ID: saraskcsca@gmail.com
Registration number: IP/N00265